

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND CIVIL
SUPPLIES (SHRI A. C. GEORGE):

(a) and (b). Hindustan Machine Tools Limited who are already manufacturing various items of printing machinery have a plan to take up the manufacture of Web Off-Set Rotary Printing Machines during the Fifth Five Year Plan period. The details are, however, yet to be worked out.

बलजीत नगर / प्रेम नगर, नई दिल्ली में
बम विस्फोट

* 313. श्री एम० एस० पुरतो :

श्री पी० बेंकटामुब्बया :

क्य. गृह मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या 13 फरवरी, 1975 की रात को पश्चिमी पटेल नगर, नई दिल्ली के पास बलजीत नगर प्रेम नगर में एक झुग्गी में बम विस्फोट हुआ था ;

(ख) यदि हाँ, तो तत्संबंधी तथ्य क्या हैं; और

(ग) इस बम के निर्माण के विषय में क्या जांच पड़ताल की गयी है ?

गृह मंत्रालय में कार्मिक और प्रशासनिक सुधार विभाग तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री श्रीम मेहता) : (क) जी हाँ, श्रीमान, विस्फोट 14 फरवरी, 1975 को रात में लगभग 1.30 बजे हुआ था ।

(ख) विस्फोट श्री मनी राम की झोंपड़ी में हुआ था जिसके परिणामस्वरूप

झोंपड़ी की छत उड़ गई थी और दीवारों में दरारें आ गई थीं । श्री राम नाथ साहू नामक एक व्यक्ति घटनास्थल पर गम्भीर रूप से घायल पाया गया था ।

(ग) दिल्ली पुलिस ने भारतीय दण्ड संहिता, विस्फोटक पदार्थ अधिनियम तथा शस्त्र अधिनियम के अधीन एक आपराधिक मामला दर्ज किया है । चार व्यक्ति गिरफ्तार किए गए हैं । बताया जाता है कि अभियुक्त व्यक्ति बम बना रहे थे, जबकि विस्फोट हो गया था । मामले की जांच की जा रही है ।

Research on Production of Drugs from
Coke Oven Gas

*314. SHRI C. M. SINHA: Will the Minister of PLANNING be pleased to state:

(a) whether according to research by the Central Drug Research Institute, Lucknow it is possible to make some vital drugs from the coke oven gas produced in the steel mills;

(b) whether some expert suggestions on the above matter are also being considered in some Ministries; and

(c) if so, when the Government are expected to come at a final decision in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF PLANNING (SHRI
VIDYA CHARAN SHUKLA): (a) No such research work has been done by the Central Drug Research Institute (CDRI), Lucknow. However, according to a paper on 'objectives and targets for achieving self-sufficiency in pharmaceuticals and drugs' jointly presented at a National Convention on "Economic Independence and perspective of Drug Industry" held in New Delhi on December, 21-22, 1974, Dr. Nitya Nand,

Director and Dr. V. C. Vora, Head of the Fermentation Technology Division of CDRI, Lucknow, have stated that while bye-products of coal carbonization could be an important source of intermediates in our country, adequate attention has not been paid to develop this aspect of our chemical industry. The paper had suggested that existing steel plants should set up units for the recovery of bye-products of coal carbonization to feed the chemical industry instead of utilizing such bye-products as fuel.

(b) and (c). The contents of the paper have been taken note of.

Non-Payment of Increased Wages to Coal Workers by CMA and BCCL

315. SHRI ROBIN SEN Will the Minister of ENERGY be pleased to state

(a) whether the attention of Government has been drawn to the serious situation arising out of the non-payment of increased wages to the coal workers by CMA and BCCL from January 1975; and

(b) if so, what steps have been taken by Government to direct the authorities to implement the new wages scheme?

THE MINISTER OF ENERGY (SHRI K C PANT) (a) and (b). The National Coal Wage Agreement, which was signed at New Delhi on 11th December, 1974, came into effect from 1st January, 1975. After getting the necessary clarifications in regard to the deductions to be effected from the increased emoluments for purposes of deposit under the Additional Emoluments (Compulsory Deposit) Act, 1974, the implementation of the above Agreement was discussed on the 8th and 9th February, 1975 between the management of coal companies and trade unions, who are signatories to this Agreement. It has been agreed at this meeting that current payments of revised wages, according to the Agreement, would be

made for work done from the 24th February, 1975 onwards, and that the arrears of wages for work done between 1st January and 23rd February, would be disbursed early in April, 1975.

Orders from Soviet Union for Machine Tools

*316. SHRI D. P. JADEJA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the Soviet Union has placed any orders for machine tools with the Hindustan Machine Tools; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE):

(a) No Sir.

(b) Does not arise.

Setting up of Factory near Mysore in Collaboration with Hungary

*317. SHRI G. Y. KRISHNAN. Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether an Indo-Hungarian joint venture is being set up near Mysore city for the commercial production of tungsten wire and filament coils; and

(b) if so, its cost, production and the time by when it is likely to come under production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE):

(a) and (b). There is no proposal to set up any Indo-Hungarian joint venture near Mysore city for the commercial production of tungsten wire and filament coils. However, Government have recently permitted Hindustan Machine Tools Limited to take up the manufacture of lamp making